

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No.-I

**Excise Condonation of Delay Application No.70008 of 2020
And**

Excise Stay Application No.70007 of 2020

(on behalf of appellant)

in

Excise Appeal No.70007 of 2020

(Arising out of Order-in-Appeal No.MRT/EXCUS/000/APPL-MRT/156/2019-20 dated 12/09/2019 passed by Commissioner (Appeals) CGST & Central Excise, Meerut)

The Principal Commissioner, CGST, Meerut
(Meerut)

.....Appellant

VERSUS

M/s Prem Steels (P) Ltd.

....Respondent

(Begrajpur Meerut Road, Muzaffarnagar-251003)

APPEARANCE:

Shri B. K. Jain, Authorised Representative for the Appellant
Absent on Call for the Respondent

CORAM: HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)

MISCELLANEOUS ORDER NO. - 70063-70064 /2022

FINAL ORDER NO. - 70115 / 2022

DATE OF HEARING : 04 August, 2022

DATE OF DECISION : 04 August, 2022

P. ANJANI KUMAR:

Department have filed this for withdrawal of the appeal on monetary grounds. In view of the Circular No.390/Misc./116/2017-JC dated 22.08.2019 appeal is withdrawn.

(Dictated and pronounced in open court)

**(P. ANJANI KUMAR)
Member (Technical)**